

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT NO. III**

IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.
Vs.
M/s. Indianroots Shopping Ltd.

....Petitioner

....Respondent

SECTION

Under Section 9 of IBC.

Order delivered on 23.09.2019

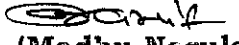
Coram :

**Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)**

For the Petitioner/Operational Creditor :
For the Respondent No.1, 3, 4 & 5 : Mr. Sourabh Kalia, Adv.
Mr. Siddharth Tandon, Adv.
For the Intervener : Mr. Anuj Shah, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 17.10.2019
due to paucity of time.


(Madhu Narula)
Court Officer

Surjit